Indo-USSR Joint Cooperation in Space Programme

834. SHRI N. K. P. SALVE: SHRI MURLIDHAR CHANDRAKANT . BHANDARE;

Will the Minister of DEFENCE be pleased to state:

- (a) how many Indians have been under training for being sent in a manned Space flight as a part of joint Indo-USSR Cooperation in Space Pro gramme, and how many are proposed to be sent into the manned Space Craft; and
- (b) by what lime this contemplated Space Craft i_s proposed to be put into Orbit?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) A decision, has been taken to undertake a joint space flight with Soviet Cosmonauts. Details are being worked out.

Payment of Share money by M/_s I.T.C. Ltd. to Foreigners

- 835. SHRI RAM BHAGAT PAS-WAN: Will the Minister of FINANCE be pleased to state:
- (a) what is the amount of foreign exchange paid by M/s. India Tobacco Company Limited to it_s foreign shareholders during the last two years; and
- (b) whether the share amount paid by M/s. India Tobacco Company Limited to its foreign share-holders have been given in foreign exchange?

THE MINISTER OF FINANCE {SHRI PRANAB KUMAR MUKHERJEE): (a) and (b) According to the Balance Sheet of M/s. I.T.C. Ltd. for the year ended 31-3-1981, the amounts remitted by the company to its foreign shareholders on account of dividends during rhe years ended 31st

March, 1980 and 31st March, 1981 were as under:

Year ended On account of Amount

31st March 1980 1978-79 Rs. 98.55 lacs,
31st March 1981 1979-80 Rs. 102.00 lacs

These amounts are net of taxes and were remitted in foreign exchange.

Customs Duty on Watch components at Palam Rirport

- 836. SHRI J. P. GOYAL; Will the Minister of FINANCE be pleased to state:
- (a) whether it has come to tht notice of the Government that watch components worth Rs. one crore are held np by the Customs authorities at Palam Airport on ^he plea that small scale watch manufacturers will be asked to pay the customs duty at 147 per cent while large scale manufacturers will continue to pay 50 per cent duty;
- (b) whether it is a fact that so far the concessional duty of 50 per cent was allowed to both small scale and large scale watch manufacturers;
- (c) what are the reasons for increasing the duty in the case *ol* small scale watch manufacturers; and
- (d) what steps Government propose to take to see that small scale manufacturers are not harassed unnecessarily?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b) Ministry of Finance, Department of Revenue Notification No. 240-Cus. dated 30-12-1978 as amended, provides for partial exemption from Customs duty on whateh par's imported for the manufacture of watches in accordance with rhe production programme duty approved by the Ministry of Industry/DGTD, In some cases the benefit «*

has certified the approval by him, of the production programme.

235

Recently a doubt was felt by the Customs authorities at Delhi whether the approval accorded by the Development Commissioner (Small Scale Industries), Ministry of Industry to a production programme could be regarded as approval by the Ministry of Industry in terms of the aforesaid Notification and consequently there was a hold up of the imported consignments.

The question whelher the approval accorded by the said Development Commissioner could be regarded as approval by the Ministry of Industry in terms Of the .aforesaid Notification was examined in consultation with the Ministry of Indus ry. That Ministry has confirmed that this can be so regarded. Action has since been taken accordingly.

(c) and (d) In view of (a) and (b) above, question does not arise.

Development of Ahmedabad Airport as **International Airport**

^837. SHRI VITHTHALBHAI MOTIRAM PATEL: Will the Miinister of TOURISM AND CIVIL AVIATION be pleased to state whether Government propose to develop Ahmedabad Airport as an International Airport; if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): No, Sh-. The traffic does not justify operation of international flights ex-Ahmedabad. The airport is also not suitable for regular operations of Boeing 707 and Boeing 747.

Purchase of Cotton by CCI

on the Table

f837-A. SHRI VITHALBHAI MOTI 1AM PATEL: Will the Minister of :OMMERCE be plsasod to state:

- (a) whether it is a fact fhat the-3otton Corporation of Indjia ia no aurchasing cotton from Gujarat in 'ull swing; and
- (b) if so, whether C.C.I, has been asked to purchase more cotton from Gujarat and if so, how many bales:

THE DEPUTY MINISTER IN THE; MINISTRY OF COMMERCE (SHR: P. A. SANGMA): (a) No, Sir.

(b) Does not arise.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now Papers to be laid on the tabie.

[Mr. Deputy Chairman in the Chair] Chair]

- I Report and Accounts (1T80-81V... of the Indian Airlines and related papers.
- IL(a). Reports and Accounts (1979-80 ..and 1980-81) of the Indian Institut* of Astrophysics, Bangalora and related papeis...
 - (b). Report and Accounts (1979-80 and 1980-81) of the Indian Institute of Tropical Meteorology, Pure and related papers.
 - (c) Report and Accounts (1979-8(t and 1980-81) to the Indian Institute of Gcomajnctlsni, Bombay and related papers.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHAR MA): Sir, I beg to lay on the Table:-

1.(1) A copy each (in English ane Hindi) of the following papers, undei

fPreviously Unstarred Question 641. transferred from the 5th May, 1882.